

<p align="center">Name of the Corporate Debtor: Vees Properties Limited (formerly known as KGS Developers Limited) Date of commencement of CIRP: September 03, 2025 List of creditors for claims received up : September 22, 2025</p>														
Annexure-3														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Reliance Value Services Private Limited	12-09-2025	34,49,24,015	34,41,28,769	Secured	34,41,28,769		No	100.00%	-	-	-	7,95,246	
	Total		34,49,24,015	34,41,28,769		34,41,28,769			100.00%				7,95,246	
Note: The IRP/RP reserves the right to modify the claims on the basis of any additional information that may come to our notice during the corporate insolvency resolution process. In case of any such modifications, we shall send intimation of the same to claimants.														